a letter was sent by the Prime Minister for a voluntary cut in their privy purses;

- (b) if so, what is the nature of the replies; and
- (c) the further action which Government propose to take in the matter?

The Prime Minister (Shri Jawaharlal Nehru): (a) to (c). A number of further replies have been received, though not all the Princes addressed have thus far sent replies. It is not considered desirable to disclose the nature of the replies and it is premature, at this stage, to indicate what further action might be taken in this matter.

COMMUNITY PROJECTS

*189. Shri Rishang Keishing: Shri L. N. Mishra:

Will the Minister of Planning be pleased to state:

- (a) the amount of money earmarked and spent for the Community Projects all over India up-to-date;
- (b) the number of Community Projects and Development Blocks so far started all over India; and
- (c) how far the progress of the Community Projects and Development Blocks has been upto the schedule of the Plan?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The amount of money earmarked is Rs. 41.71 crores and 10.6 million dollars. The amount spent is Rs. 191.97 lakhs upto 30th September, 1953, excluding cost of equipment.

- (b) 55 Community Projects in 1952-53 and 53 Community Project Development Blocks in 1953-54.
- (c) The progres_S has been generally upto expectations. A statement showing the progress made upto 30th September, 1953, is placed on the Table. [See Appendix I. annexure No. 39.7]

700 P.S.D.

विस्थापित व्यक्तियों का पुनर्वांस

- १६ः डा० सत्यवादी : क्या पुनर्वांस मंत्री यह बताने की कृपा करेंगे :
- (क) १९४७ से लेकर १९५३ तक विस्थापित व्यक्तियों के पुनर्वास पर कुल कितना व्यय हुआ है ; तथा
- (ख) हरिजन विस्थापित व्यक्तियों पर व्यय हुई धन राशि कितनी है ?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) Total expenditure incurred by the Central Government upto the end of 1952-53 amounted to Rs. 112.59 crores on rehabilitation and Rs. 61.25 crores on relief.

(b) Separate figures of expenditure on displaced Scheduled Castes are not available as no distinction is made between displaced persons of Scheduled Castes and others.

संगमरमर (आयात)

१७. सेठ गोविन्द दास : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि १९५३ के अन्त तक पिछले पांच वर्षों में विदेशों से कितना संगमरमर आयात किया गया तथा उसका मूल्य कितना था ?

The Minister of Commerce (Shri Karmarkar): A statement is attached. [See Appendix I, annexure No. 40.]

Houses owned by Government Employees

18. Shri Keshavaiengar: Will the Minister of Works, Housing and Supply be pleased to state how many of the officers of Government in New Delhi own houses of their own and vet continue to live in the Government quarters provided for them?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): 29.